(c) what action has been taken for the fixation of the boundary?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) to (c). The Naga Delegation which came to Delhi in July last had, in the course of discussions, referred to certain doubts regarding the precise boundary between the Naga Hills Tuensang Area and the districts of Sibsagar and Nowgong.

It is evident that the boundary should, in any case, be demarcated and clearly defined.

No action has been taken so far for the demarcatioin of the boundary due to the pre-occupation of the local authorities with law and order problems.

National Sample Survey Work

*1839. Shri H. N. Mukerjee: Will the Prime Minister be pleased to state:

(a) whether it is a fact that there continue to be doubts and uncertainties regarding National Sample Survey work for 1961-62 being done by the Indian Statistical Institute:

(b) if so, what are the reasons therefore, and what is at present position; and

(c) whether the Indian Statistical Institute faces the danger of being unable to function as an institution of national importance in view of uncertainties regarding its work and its future?

The Prime Minister and the Minister of External Affairs (Shri Jawaharlal Nehru): (a) I am not aware of any doubts and uncertainties regarding the work which the Indian do in Institute will Statistical 1961-62 in connection with the Nationla Sample Survey. The programme of work is being settled in the usual way with the Institute.

(b) and (c). Do not arise.

Employees' Provident Funds Act, 1952

*1845. Shri L. Achaw Singh: Will the Minister of Labour and Employment be pleased to state:

(a) whether the Employees' Provident Funds Act, 1952 applies to Manipur Administration; and

(b) if so, the categories of Government employees to whom the Act applies?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) The Act applies to the establishments engaged in any of the industries covered under the Act, employing 20 or more persons and it covers the employees whose basic wages including dearness and retaining allowance do not exceed Rs. 500 per mensum.

Wage Board for Newspapers Industry

*1851. Shri Shree Narayan Das: Shri Radha Raman: Shri Ram Krishan Gupta: Shrimati Maimoona Sultan:

Will the Minister of Labour and **Employment** be pleased to state:

(a) whether Government have considered the proposal to set up a wage board for the newspaper industry as a whole; and

(b) if so, with what result?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). The suggestion made in this behalf was considered and the decision was that the Board need not be set up.

Production of Fertilizers

*1852. { Shri P. C. Borooah: { Shri D. C. Sharma: Shri Khushwaqt Rai:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether a U.S. firm has offered to produce fertilizers in India from liquid ammonia; and